

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 150 of 2011 &
I.A. No. 235 of 2011

Dated: 13th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s SLS Power Limited

.... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran &
Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents in the Appeal as well as in I.A. No. 235 of 2011 returnable on 02.11.2011. Dasti service is permitted.

Post the matter for hearing I.A. on **02.11.2011**.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS